

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:138

ANSWERED ON:06.03.2013

PROPOSALS UNDER UIDSSMT

Das Shri Bhakta Charan;Singh Shri Dhananjay

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of the proposals received from various States under the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) during the last three years and current year, State-wise;
- (b) the details of the proposals cleared and the funds sanctioned during the above mentioned period, State-wise;
- (c) the number of them pending proposals along with the reasons for such pendency and the time by which these pending proposals are likely to be cleared;
- (d) whether the targets set under the UIDSSMT have been achieved and if so, the details thereof, State-wise; and
- (e) if not, the reasons therefor and the action taken/being taken by the Government in this regard?

Answer

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMALNATH)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (e) of LOK SABHA STARRED QUESTION NO.138 FOR ANSWER ON 06.03.2013 REGARDING PROPOSALS UNDER UIDSSMT.

(a) 218 proposals were received from various States under the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) during the last three years and current year, State-wise are given at Annexure-1.

(b) Out of 218 proposals, 65 projects in 60 towns were cleared and the funds sanctioned during the last three years and current year, State-wise is given at Annexure-2.

(c) The Government on 17.01.2013 has also extended the mandate of the Mission to sanction new projects under Ministry of Urban Development's UIDSSMT component of JnNURM till 31.03.2014. Pursuant to that the States have been asked to send fresh proposals for sanction of Govt. of India. 153 proposals are pending in the Ministry for consideration subject to technical appraisal and availability of funds.

(d) to (e) The Government has extended the period for two years beyond 31.03.2012 i.e. upto 31.03.2014 for completion of on-going projects and reforms under JNNURM. The States have been directed to expedite implementation and completion of projects within the extended period of JNNURM. Out of 807 projects approved under UIDSSMT, 324 projects have been completed and remaining projects are at various stages of implementation. The list of 324 completed projects is given in Annexure-3.